

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

LOK SABHA
UNSTARRED QUESTION NO. 2762
TO BE ANSWERED ON 3rd AUGUST, 2018
SHRAVANA 12, 1940 (SAKA)

Disinvestment of PSUs in Kerala

2762. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of FINANCE be pleased to state:

- (a) the details of Public Sector Undertakings (PSUs) in Kerala for which the disinvestment plan approved by the Government;
- (b) whether any of such PSUs are in profit and if so, the details thereof; and
- (c) whether the Government has taken cognizance of the objection against privatization of such profit making PSUs and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PON. RADHAKRISHNAN)

- (a) CCEA has given 'in principle' approval for strategic disinvestment of the following CPSEs located in Kerala:
 - i. 100% shareholding of Hindustan Paper Corporation Limited (HPCL) in Hindustan Newsprints Limited (HNL) to a strategic buyer to be identified through 2 stage auction process.
 - ii. 100 % of the Government's equity in HLL Lifecare Ltd. to be strategically disinvested via two stage auction process after hiving off Vaccine venture and Medipark of HLL Lifecare Ltd. to separate SPVs.
- (b) Neither of the above companies was in profit during the year 2016-17.
- (c) Representations in the context of the strategic disinvestment of the above CPSEs have been received from Members of Parliament, Government of Kerala and the employees. Such references have been examined and responded to keeping in view the extant disinvestment policy of the Government.
